

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH NEW DELHI**

**O.A No. 3294/2019**

this the 18<sup>th</sup> day of November, 2019

## **Hon'ble Ms. Aradhana Johri, Member (A)**

Mr. Nod Nath Mishra, Aged 75 years, 'A'  
S/o Late Sh. K N Mishra,  
Retired as Principal from KVS  
R/o C-180, Second Floor, Hari Nagar,  
Clock Tower, New Delhi-6

....Applicant

(By Advocate : Mr. Yogesh Sharma)

## Versus

1. Kendriya Vidyalaya Sangathan,  
Through its Commissioner,  
18, Institutional Area, Saheed Jeet Singh Marg,  
New Delhi
2. The Assistant Comissioner (Finance),  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area, Saheed Jeet Singh Marg,  
New Delhi-110016

(By Advocate: None)

## ORDER (ORAL)

**Ms. Aradhana Johri, Member (A):**

Mr Yogesh Sharma, learned counsel for the applicant appears and a state that an earlier representation dated 23.06.2014 was given to which no reply has been received so far. it was only after that representation dated 22.07.2019 was given. In light of this office objection is over ruled. Respondents are

directed to decide the representations dated 23.06.2014 & 22.07.2019 as per rules regarding the application of CPF scheme within a period of six weeks.

**(Aradhana Johri)**

**Member (A)**

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